

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 787
ANSWERED ON-07.02.2023

SVAMITVA SCHEME

787. SHRIMATI RAKSHA NIKHIL KHADSE:
SHRI MANOJ KOTAK:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the main objective of SVAMITVA scheme of Panchayati Raj Ministry along with its benefits to the Union and State Governments;
- (b) the extent to which this scheme is benefited for local citizens;
- (c) whether SVAMITVA scheme is running in the country and if so, the details thereof, State-wise;
- (d) whether the details in SVAMITVA scheme is working only in Gram Panchayat areas and if so, the details thereof; and
- (e) whether this scheme is applicable to urban areas also and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) and (b) The Central Sector Scheme “SVAMITVA” aims to provide the ‘Record of Rights’ to village household owners possessing houses in rural inhabited areas (Abadi). Under the scheme, land parcels in rural inhabited areas of all the villages of the country are surveyed. It helps in determination of clear ownership of property. The Scheme facilitates monetisation of properties leading to ease of securing bank loans, reduction of property related disputes, comprehensive village level planning and providing a basis for assessment of property tax, which would accrue to the Gram Panchayats directly in States where it is devolved.

(c) The SVAMITVA scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/UTs have signed MoU with SoI. Detail is attached as **Annexure**.

(d) The scheme is being run in rural inhabited (Abadi) areas.

(e) No, Sir.

Annexure

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 787 answered on 07.02.2023 regarding 'SVAMITVA Scheme'.

Sl. No.	States/UTs which have signed MoU with SoI for SVAMITVA scheme
1.	Andhra Pradesh
2.	Arunachal Pradesh
3.	Assam
4.	Chhattisgarh
5.	Dadra and Nagar Haveli and Daman and Diu
6.	Delhi
7.	Gujarat
8.	Haryana
9.	Himachal Pradesh
10.	Jammu and Kashmir
11.	Jharkhand
12.	Karnataka
13.	Kerala
14.	Ladakh
15.	Lakshadweep Islands
16.	Madhya Pradesh
17.	Maharashtra
18.	Manipur
19.	Mizoram
20.	Odisha
21.	Pondicherry
22.	Punjab
23.	Rajasthan
24.	Sikkim*
25.	Tamil Nadu*
26.	Telangana*
27.	Tripura
28.	Uttar Pradesh
29.	Uttarakhand
30.	Goa
31.	Andaman and Nicobar Islands

* Scheme is being implemented on Pilot basis.